

[Dr. Sushila Nayar]

March, 1965, issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala.

- (3) A statement showing reasons for delay in laying Notifications mentioned at (i) to (iv) of item (1) and at item (2) above.

[Placed in Library. See No. LT-7032/66]

श्री बागड़ी : आप प्वाइंट आफ आर्डर सुन लीजिये ।

Mr. Deputy-Speaker: Will Mr. Bagri go out? There is no point of order.

श्री मौर्य (अल्लुगढ़): आप प्वाइंट आफ आर्डर सुन कर कह सकते हैं कि प्वाइंट आफ आर्डर नहीं है । बगैर सुने हुए कैसे कह सकते हैं कि प्वाइंट आफ आर्डर नहीं है ।

Mr. Deputy-Speaker: Please sit down. I am not going to hear him. There cannot be a point of order in a vacuum.

Shri Maurya: You will have to hear the point of order. You cannot proceed without hearing the point of order.

Mr. Deputy-Speaker: Order, order. Mr. Poonacha.

ANNUAL ACCOUNTS OF THE MORMUGAO PORT TRUST FOR THE YEAR 1964-65, ETC.

The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha): I beg to lay on the Table:

- (1) A copy of the Annual Accounts of the Mormugao Port Trust for the year 1964-65 and the Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.

[Placed in Library. See No. LT-7033/66]

- (2) A copy of Notification S.R.O. No. 311/66 published in Kerala Gazette dated the 16th August, 1966, making certain amendment to the Kerala Motor Vehicles (Taxation of Passengers and Goods) Rules, 1963, under sub-section (4) of section 20 of the

Kerala Motor Vehicles (Taxation of Passengers and Goods) Act, 1963, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President, in relation to the State of Kerala.

[Placed in Library. See No. LT-7034/66]

श्री बागड़ी : आप प्वाइंट आफ आर्डर सुन लीजिये, उस पर आप की जो रूनिंग होगी उसको हम मानेंगे । डा० लोहिया का प्वाइंट आफ आर्डर आप सुन लीजिये । (व्यवधान)

Mr. Deputy-Speaker: I request the House to take note of the attitude of the three or four members. They are obstructing the proceedings of the House.

श्री मौर्य : आप व्यवस्था का प्रश्न सुनिये ।

Mr. Deputy-Speaker: There is no point of order. I am not going to hear any point of order.

Shri Maurya: You will have to hear the point of order. Then you can proceed with the business.

ANNUAL REPORT OF THE REGISTRAR OF NEWS PAPERS FOR INDIA FOR 1965.

The Minister of Information and Broadcasting (Shri Raj Bahadur): I beg to lay on the Table a copy of the Annual Report (Part I) of the Registrar of Newspapers for India for the year 1965.

[Placed in Library. See No. LT-7035/66]

ANNUAL REPORT OF THE INDIAN CENTRAL COCONUT COMMITTEE FOR THE YEAR 1964-65.

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Shinde): On behalf of Shri Shyam Dhar Misra, I beg to lay on the Table a copy of the Annual Report of the Indian Central Coconut Committee for the year 1964-65.

[Placed in Library. See No. LT-7036/66]